Name of the Corporate Debtor: Virgo Marine Shipyard Private Limited Date of Commencement of Liquidation: 03-06-2025; List of Stakeholders as on Date: 10-06-2025; Name of IP: Mr. Mahesh Sureka; Process Number: 1; Last 5 digitof registration number: 10736 Sl. no. Summary of claims received Summary of claims admitted Amount of claims Details in annexure Category of Amount of Amount of claims stakeholders contingent claims under verification rejected No. of claims Amount (Rs.) No. of claims Amount (Rs.) 1 Unpaid 1425000 NA insolvency resolution process costs 2 Liquidation costs 15876 NA incurred till date 3 Secured financial 2 2 169772254.09 169772254.09 Annexure 3 creditors 4 Unsecured NA financial creditors 5 NA Operational creditors (Workmen) 6 Operational NA creditors (Employees) 7 Operational 1 23119417 1 23119417 Annexure 7 creditors (Government Dues) 8 Operational creditors (other 3 95900548 1 94960000 Annexure 8 than Workmen, Employees and Government Dues) 9 Other NA stakeholders, if any (other than financial creditors and operational creditors) 288792219.090000 4 289292547.09000003 Total 6 03

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016